THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated 25 July, 2025

No.HCM.II/69/2023-Estt/Pt.II/2: In supersession of Notification No. HCM.II/175/2018-Estt/70 dated 12th June 2019, the Hon'ble the Chief Justice is pleased to designate the Joint Registrar(Listing)-Cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya as Nodal Officer in matters relating to Family Courts, Fast Track Courts, SC/ST Courts, Special Court for MP/MLAs/POCSO, etc.

By order etc.,

REGISTRAR GENERAL

Memo No. HCM.II/69/2023-Estt/Pt.II/2-A

Dated 25 July, 2025

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B.Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. All the District & Session Judges, Meghalaya, for favour of kind information and necessary action, with a request to circulate the notification to other Judicial Officers within your Jurisdiction.
- 6. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 8. The Joint Registrar(Listing)-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 9. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.

10. Office file.

REGISTRAR GENERAL

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